

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 200/2014  
IN**

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

**INDEX**

S.N O	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT FILED ON BEHALF OF DISTRICT MAGISTRATE FATEHPUR, U.P. IN COMPLIANCE TO THE ORDER DATED 20.01.2025 ALONGWITH THE SUPPORTING AFFIDAVIT.	3-15
2.	<b><u>ANNEXURE-1.</u></b> Letter dated <b>10.02.2025</b> issued by the <b>Project Manager, GPCU, UP Jal Nigam (Urban), Fatehpur</b> , providing details of the <b>status of tapped/untapped/partially tapped drains and sewage treatment plants (STPs).</b>	16-17
3.	<b><u>ANNEXURE-2.</u></b> Letter No. <b>30076447/Allahabad/2025</b> , dated <b>.30.01.2025</b> , issued by the <b>Regional Officer, Uttar Pradesh Pollution Control Board, Prayagraj</b> , regarding the <b>status of drainage connectivity and sewage treatment infrastructure.</b>	18
4.	<b><u>ANNEXURE-3.</u></b> etter dated <b>01.02.2025</b> , issued by the <b>Executive Officer, Nagar Palika Parishad, Fatehpur</b> , detailing the <b>bioremediation measures being undertaken in untapped drains flowing into the Ganga River in Fatehpur.</b>	19-21
5.	<b><u>ANNEXURE-4.</u></b> Letter dated <b>03.02.2025</b> , issued by the <b>Executive Officer, Nagar Palika Parishad, Fatehpur</b> , providing <b>status information</b>	22

	<b>regarding legacy waste management in the district.</b>	
6.	<b><u>ANNEXURE-5.</u></b> Letter dated <b>03.02.2025</b> , issued by the <b>District Mining Officer, Fatehpur</b> , detailing <b>mining activities, environmental clearances, and compliance status of mining leases in Fatehpur.</b>	23-24
7.	<b><u>ANNEXURE-6.</u></b> Letter dated <b>03.02.2025</b> , issued by the <b>Executive Engineer, Nichli Ganga Nahar, Fatehpur</b> , regarding <b>floodplain zone regulation and demarcation work in Fatehpur.</b>	25

**THROUGH**



Date: 13.02.2025  
Place: New Delhi

**PRIYANKA SWAMI**  
ADVOCATE  
Counsel for STATE, Uttar Pradesh  
F-13, JANGPURA, NEW DELHI 110014  
E-mail: [advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE  
FATEHPUR, U.P. IN COMPLIANCE TO THE ORDER DATED 20.01.2025  
ALONGWITH THE SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. That in the matter of Original Application No. 200/2014 (I.A. No. 340/2022, MA. Nos.872/2018, 875/2014 & 480/2018), the Hon'ble National Green Tribunal (NGT) passed an order on **20.01.2025** directing the State of Uttar Pradesh to provide comprehensive timelines and status reports regarding the tapping of drains, setting up of Sewage Treatment Plants (STPs), and ensuring that no untreated sewage is discharged into rivers. The Hon'ble Tribunal further instructed the Chief Secretary, State of UP, to file an affidavit with specific tabulated details and also sought responses for multiple districts, including Kanpur Nagar. The relevant excerpts are as follows:

*"...7. Learned Counsel for the applicant referring to Annexure-2 of the report of CPCB has submitted that several untapped drains exist in different cities and, therefore, the State must disclose the timeline for tapping these drains and for setting up the STPs for treating the sewage from these drains. Hence, we require the Chief Secretary, State of UP to file the affidavit disclosing the information relating to each of the drains in different districts, sewage generated from it, the STP to which it is proposed to be connected, the timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP. Let this information be provided in the following tabulated form.-"*

<b>Name of Drain</b>	<b>District/Town</b>	<b>Tapped or Untapped</b>	<b>Quantity of Sewage discharge from the Drain (MLD)</b>	<b>STP/STP to which the drain is proposed to be connected after tapping</b>	<b>LAND / Status of Land allotted for STP</b>	<b>FUND/ Status of funds provided for the STP</b>	<b>Timeline for making the STP functional</b>	<b>Timeline for Completing the household connectivity to that STP</b>
----------------------	----------------------	---------------------------	--	---	---	---	---	---

2. Though, an affidavit on behalf of the Chief Secretary, State of UP in pursuance to the order dated 06.11.2024 has been filed but above details relating to the drains have not been disclosed.
3. Learned AAG appearing for the State of UP submits that information has been collected, and ground verification of the information concerning the drains and their trapping and discharge of untreated sewage in the river is under verification.
4. Learned Counsel for the applicant submits that she has filed submissions on 18.01.2025. Submissions have not come on record. She has submitted that in the said submissions it has been disclosed that in the year 2024, there was zero progress in all the districts of the State of UP with respect to sewage treatment, bio-medical waste, municipal solid waste, legacy waste, industries versus hazardous waste. She submits that a copy thereof has been supplied to Counsel for the State of UP who will have an opportunity to respond to the same within two weeks.
5. Learned Counsel for the applicant has also submitted that at least for districts Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Balia, Sambhal, Meerut and Baghpat, Chandauli, State of UP should file response as directed by order dated 06.11.2024 and disclose the complete details relating to existing drains their tapping/untapping STPs treating the discharge from these drains and discharge of untreated sewage in the river from the drains. Let this affidavit be filed by the State of UP within a period of two weeks.
6. Having regard to the issue involved in the matter the Head of the UP State Ganga Committee is directed to remain virtually present to assist the Tribunal on the next date of hearing.
7. List on 17.02.2025.”

**STATUS OF DRAINS, TAPPING STATUS, SEWAGE TREATMENT PLANTS**

2. It is pertinent to note that the **Project Manager, GPCU, UP Jai Nigam (Urban), Fatehpur (vide letter dated 10.02.2025)** and Regional Officer, **Uttar Pradesh Pollution Control Board, Prayagraj (vide letter no. 30076447/Allahabad/2025, dated 30.01.2025)** have informed that the status of tapped/untapped/partially tapped drains and sewage treatment plants (STPs), along with details such as each STP's catchment area, network area, and sewer line household connectivity, is summarized in tabular form (below). The letters of UPJN (Urban), UPPCB, Prayagraj are filed herewith and marked as **Annexure No. 1 and 2.**

**STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS**

3. Below is the **complete tabular data** enumerating each drain in Fatehpur (Ganga sides), specifying whether it is tapped, untapped, or partially tapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any), the timeline, and land/funding details (where applicable).

S. No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP	LAND	FUND	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
1	Nauwabag To Lodhiganj (Madaripur Kala)	Fatehpur	Untapped	10.53	Planned to be connected to proposed 36 MLD STP through proposed 123.40 Km sewer network. Bioremediation is being done as interim	Land earmarked in Madaripur Kala NPP Fatehpur .	Total Sanction Cost Rs. 293.36 Cr. Funds amounting to Rs. 47.39 Cr are allocated for Sewer Scheme under	2 Year	2 Year

					measure by Nagar Palika Parishad Fatehpur. No I&D works is proposed.		Amrut 2.0 Programme and sanctioned vide GO No. 214/Amrut 2.0/Nau-5-2023 date 25.10.2023		
2	<b>Muswar Talab to Sasur Khaderi River.</b>	Fatehpur	Untapped	7	Proposed to be tapped to Proposed 7 MLD STP under SBM2.0. Bioremediation is proposed as interim measure by Nagar Panchayat Khaga.	Land earmarked in Shahj adpur Khaga.	Scheme approved but not yet sanctioned.	18 Months from date of tendering	18 Months from date of tendering
3	<b>Pakka Talab to Sasur Khaderi River.</b>	Fatehpur	Untapped		Proposed to be tapped to Proposed 7 MLD STP under SBM2.0. Bioremediation is proposed as interim measure by Nagar Panchayat Khaga.	Land earmarked in Shahj adpur Khaga.	Scheme approved but not yet sanctioned.	18 Months from date of tendering	18 Months from date of tendering

(Elaboration: The above table shows that the drains leading to the Ganga rivers in Fatehpur are untapped. The drain is proposed to be tapped to proposed 17.53 MLD STP at Rauna under Namami Gange program. The drain is currently being bioremediated/phytoremediated by PDDUN Nagar Palika)

**SUMMARY OF TAPPING STATUS**

4. Below is a summarized overview of the number of drains, their tapping status, and the corresponding sewage loads (in MLD). **This also accounts for the quantum of sewage treated from partially tapped drains, which means that untreated sewage from partially tapped drains is also included in the “untreated” category in order to present an accurate picture:**

S. No	District	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain (MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Total Treated %	Total Untreated %	Remark
1	Fatehpur	3	0	0	0	0	3	17.53	0	17.53	0	100	Bio-remediation is being done in Nagar Palika Parishad, Fatehpur. In Nagar Panchayat Khaga Bioremediation work is Proposed.

(Elaboration: This table reflects that Fatehpur total sewage generation stands at **17.53 MLD**, of which **17.53 MLD** untreated. Construction of 17.53 MLD STP at Rauna is sanctioned. Currently tendering is underway and project will be completed within 24 Months after tendering. The Drains are being Bioremediated/ phytoremediated)

**BIOREMEDIATION IN UNTAPPED DRAINS**

5. That it is respectfully submitted that the Executive Officer, Nagar Palika Parishad, Fatehpur (vide letter **dated 01.02.2025**) has informed that in pursuance of the directions of this Hon'ble Tribunal, the Government of Uttar Pradesh has undertaken measures for sewage treatment using **bioremediation** in two (2) untapped drains flowing into the Ganga (namely: **Nauwabag To Lodhiganj (Madaripur Kala), Muswapar Talab to Sasur Khaderi River and Pakka Talab to Sasur Khaderi River Drain**) **Annexure No. 3**

**STATUS OF SEWAGE TREATMENT PLANTS IN FATEHPUR****District: Fatehpur**

- **Sewage Generated:** 17.53 MLD
- **Sewage Treated (currently):** 0.00 MLD (0.00 %)
- **Not Tapped/Untreated:** 17.53 MLD (100.00 %)

(Elaboration: There is no STPs in Fatehpur. Construction of 43 MLD STP at Nagar Palika Parishad Fatehpur & Nagar Panchayat Khaga is Proposed.)

S. No	District	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&C norms dated 13.10.2027	Remark
1	Fatehpur	36 MLD STP in Madaripur Kala, Fatehpur (Proposed)	36	0	Proposed	No Drains are proposed for tapping because I&D Work not Included.	Not Applicable	Not Applicable	Bioremediation is being done in Nagar Palika Parishad, Fatehpur. In Nagar Panchayat Khaga Bioremediation work is Proposed.
2	Fatehpur	07 MLD STP in Shahjadpur Khaga, Fatehpur (Proposed)	7	0	Proposed	02 Drains are proposed for tapping.	Not Applicable	Not Applicable	Bioremediation is being done in Nagar Palika Parishad, Fatehpur. In Nagar Panchayat Khaga Bioremediation work is Proposed.

**REPORT ON LEGACY WASTE STATUS IN FATEHPUR**

8. That it is respectfully submitted that the Executive Officer, Nagar Palika Parishad, Fatehpur (vide letter **dated 03.02.2025**) has submitted relevant information concerning **legacy waste**. There is no legacy waste in Nagar Palika Parishad, Fatehpur. **Annexure No. 4**

District	Municipal Solid Waste (TPD)		C&D Waste (T)		Legacy Waste (TPD)	
	Generation	Treatment	Generation	Treatment	Total Quantity	Treatment Quantity
<b>Fatehpur</b>	Na	Na	0.00	0.00	0.00	0.00

**STATUS OF SOLID WASTE PROCESSING PLANT OPERATED BY FATEHPUR NAGAR PALIKA**

9. Below are details of the solid waste processing facilities in Fatehpur Nagar Palika:

S.No.	Plant Site	Facilities	Installed Capacity	Remarks
1	Malaka	MRF center And C & D collection center	35 TPD	-
2	Reddiya	MRF center And C & D collection center	10 TPD	-
3	Mithnapur	MRF center And C & D collection center	5 TPD	-
4	Agganwa	MRF center And C & D collection center	5 TPD	-

(Elaboration: The Municipal Corporation runs a Materials Recovery Facility with a capacity of TPD and a C&D collection center capacity of 55 ton, and MSW plant of 50 TPD capacity construction work is in progress.)

**REPORT OF MINING IN FATEHPUR**

10. The letters of District Mining Officer, Fatehpur (vide letter **dated 03.02.2025**), filed herewith and marked as **Annexure No. 5**, indicate the following details on mining activities in Fatehpur:

District	No. of Mines	Nature of Mines	Name & Address of Mining Lease	Status of E environment Clearance by SEIAA	Status of Consent to Operate (CTO) certificate	Status of Mining activities (Operational /Not operational)
Fatehpur	01	Sand	Oti-oti Composite	ok	ok	Operational
	02	Sand	Adhawal A-10	ok	ok	Operational
	03	Sand	Oti O-4	ok	ok	Operational
	04	Sand	Lilra	ok	ok	Operational
	05	Sand	Firozpur	ok	ok	Operational
	06	Sand	Devranar	ok	ok	Operational
	07	Sand	Gadhiwa-majhiganwa JM-1	ok	ok	Operational

(Elaboration: At present, 07 mining lease/mining permit for sand/gravel is operational in Fatehpur district.)

## REPORT OF REGULATION OF FLOOD PLAIN ZONE IN FATEHPUR

11. The letters of **Executive Engineer, Nichli Ganaga Nahar, Fatehpur** (vide letter dated **03.02.2025**) is filed herewith and marked as **Annexure No. — 6**. The following tabulation summarizes the **flood plain zone** regulation and demarcation in Fatehpur:

Area / Towns	River	Flood Plain Zone Notification	Demarcation	Encroachment Removal Status	Timeline
Fatehpur	Ganga	NIL	NIL	NIL	—

(Elaboration: The work of demarcating the flood plain zone of Ganga river in District Fatehpur is being done by the National Institute of Water Research NIH Rooraki Uttarakhand. The work is in progress. The work of demarcation after designation of flood plain zone of Ganga river will be done by Irrigation and Water Resources Department.)

**BIOMEDICAL WASTE MANAGEMENT**

12. Status of Health Care Facilities, Biomedical Waste generation, and Common Biomedical Waste Treatment Facilities (CBWTF) in Fatehpur is given in tabular form below. The **Regional Officer, UPPCB FATEHPUR** (vide letter dated 03.02.2025) has provided these details (filed herewith and marked as **Annexure No. 2**):

<b>Action Points</b>	<b>Situation/Gaps</b>	<b>Status</b>
<b>Biomedical Waste</b>	No. of Health Care Facilities	188
	No. of Beds	634
	Total BMW Generated	2850Kg
<b>Additional Data Needs</b>	Hazardous waste points; generation (TPA)	34675 Kg
	Total BMW treated (TPA)	38.22 Ton
	Total Untreated BMW (TPA)	0 Kg
	No. of CBWTF members	2(MPCC& Bamdev)
	No. of CBWTF in district	0
	Illegal disposal sites / sources	0
<b>Action Points</b>	<b>Situation/Gaps</b>	-
<b>Biomedical Waste</b>	No. of Health Care Facilities	188

(Elaboration: There are **188** healthcare facilities in total, comprising **634 bedded**. The daily Biomedical Waste (BMW) generation is **2850 kg**. 02 common treatment facilities (CBWTFs) serve the district, and **no illegal biomedical waste disposal sites** have been identified.)

13. In light of the above submissions and ongoing compliance efforts, it is humbly submitted that all the concerned authorities—including the departments overseeing the sewage treatment, municipal solid waste management, biomedical waste management, and flood plain demarcation—are collectively striving to fulfill the directions of the Hon'ble National Green Tribunal. All measures and action plans, as detailed herein, reflect the commitment to environmental conservation and public health protection.

14. Furthermore, the **District Magistrate**, Fatehpur, stands ever vigilant and proactive, ensuring that the directives issued by the Hon'ble NGT are strictly implemented without delay or dilution. The District Administration remains on its toes to undertake all necessary steps for the **betterment of the environment** and the **welfare of the society**, thus upholding the spirit and purpose of the Hon'ble Tribunal's orders.

**THROUGH**



Date: 13.02.2025  
Place: New Delhi

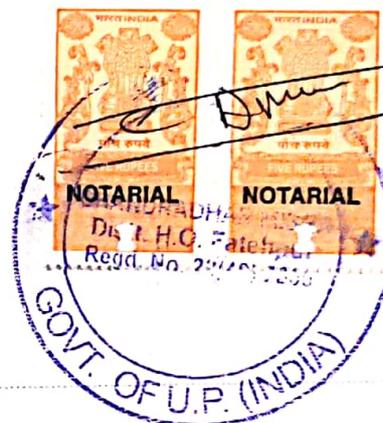
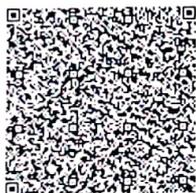
**PRIYANKA SWAMI**  
ADVOCATE  
Counsel for STATE, Uttar Pradesh  
F-13, JANGPURA, NEW DELHI 110014  
E-mail: [advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)



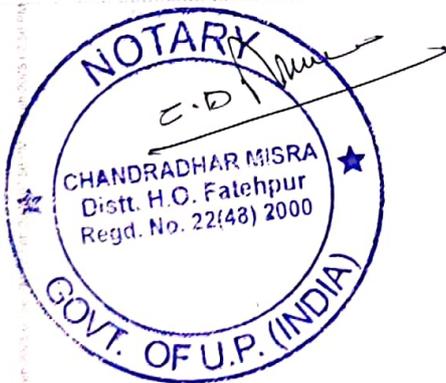
e-Stamp

Signature.....  
Acc Name-Kuber Pati L  
Acc Code-UP 14179604  
Acc Address-Ambedkar Nagar-Ftp  
Mo No-9559613951 License No-40  
Tehsil & District-Fatehpur

Certificate No. : IN-UP96655046295416X  
Certificate Issued Date : 13-Feb-2025 02:56 PM  
Account Reference : NEWIMPACC (SV)/ up14179604/ FATEHPUR SADAR/ UP-FTP  
Unique Doc. Reference : SUBIN-UPUP1417960490523975476739X  
Purchased by : RAVINDER SINGH SON OF DEV KARAN SINGH  
Description of Document : Article 4 Affidavit  
Property Description : Affidavit  
Consideration Price (Rs.) :  
First Party : THE N G T PRINCIPAL BENCH NEW DELHI  
Second Party : RAVINDER SINGH SON OF DEV KARAN SINGH  
Stamp Duty Paid By : RAVINDER SINGH SON OF DEV KARAN SINGH  
Stamp Duty Amount(Rs.) : 10  
(Ten only)



Please write or type below this line



Handwritten mark

Statutory Alert

- 1. The authenticity of this Stamp certificate should be verified at 'www.shikastamp.com' or using e-Stamp Mobile App of Stock Holding Corporation of India Limited. Any discrepancy in the details on this Certificate and its available on the website / Mobile App renders it invalid.
- 2. The onus of checking the legitimacy is on the users of the certificate.
- 3. In case of any discrepancy, the user should refer to the nearest Sub-Registrar Office.

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014 (I.A. No. 340/2022, M.A. Nos.872/2018,  
875/2014 & 480/2018)

M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

**AFFIDAVIT**

I, Ravinder Singh aged about 34 years s/o Dev Karan Singh is presently posted as District Magistrate having office at Fatehpur.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit on behalf of the District Magistrate **Fatehpur** before this Tribunal.
2. That the accompanying Affidavit has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.



DEPONENT

**VERIFICATION**

Verified on solemn affirmation at **District Fatehpur (U.P)** on this **13 February** day **Thursday** of 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.



*S. S. Mishra*  
Subst  
13.2.2025

**DEPONENT**

Sworn and affirmed before me by the deponent on this 13th day of February 2025 at Fatehpur (U.P.) in the presence of me, the undersigned, a Notary Public for the State of U.P., and I am satisfied that the deponent understands the contents of the affidavit which has been read over and explained to him and he has received the same and has received Rs. \_\_\_\_\_ and receipt No. \_\_\_\_\_

*S. S. Mishra*  
13.2.2025  
NOTARY, Fatehpur

Date- 20-01-2025

Jal Khigam

Jal Nahi

संलग्नक-01

39533

ANNEXURE -1

अधिकासी अभियन्ता  
निर्माण खण्ड  
उपग्रं जल निगम (नगरीय)  
फतेहपुर

Sr NO	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAHO/ Status of Land allotted for STP	FUND Status of funds provided for the STP	Timeline for making the STP functional
I		II	III	IV	V	VI	VII	VIII
1	Nauwabag To Lodhigani (Madaripur Kala)	Nagar Palika Parishad, Fatehpur	Untapped	10.53	Covered under Bioremediation is being done twice a year as alternative method by Nagar Palika Parishad Fatehpur. Sewerage Network Scheme Proposed including 36 MLD STP and 123.40 Sewer Network. I&D Work not included.	Land Allotted in Madaripur Kala HPP Fatehpur (Gata No. 254 Ka Rakba 0.0410 Hec., Gata No. 255 Rakba 0.0730 Hec., Gata No. 260 Rakba 0.2100 Hec, Gata No. 261 Rakba 0.11380 Hec, Gata No. 363 Rakba 0.0410 Hec, Gata No. 364 Rakba 0.5800 Hec, Gata No. 254 Kha Rakba 0.7040 Hec, Gata No. 258 Rakba 0.7930 Hec, Gata No. 262 Rakba 0.8260 Hec, Gata No. 145 Rakba 0.7850 Hec, Gata No. 285 Rakba 1.1170 Hec, Gata NO. 366 Rakba 0.0240 Hec, Total 5.3320 Hec )	Total Sanction Cost Rs. 233.36 Cr Funds Accounting Rs. 47.39 Cr. Are allotted For Sewer Scheme under Amrut 2.0 Programme and sanctioned vide GO No 214/Amrut 2.0/Mau-5-2023 date 25.10.2023	2 Year
2	Muswapar Talab to Sasur Khaderi Nadi		Untapped					
3	Pakka Talab to Sasur Khaderi Nadi	Nagar Panchayat Khaga, Fatehpur	Untapped	7.00	Covered under Bioremediation is being done twice a year as alternative method by Nagar Panchayat Khaga. 7 MLD STP Proposed under SBM 2.0	Land Allotted in Shahjadpur Khaga (Gata No- 516/0.647 Hec.)	Scheme Approved but not yet sanctioned.	18 Months

## B. Summary of Tapping Status

S.No	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain (MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Remark
Drains (Nos.)	3					3	17.53	0	Bioremediation is being done twice a year.
Discharge (MLD)	17.53	Untapped				17.53			Bioremediation is being done twice a year.

## C: List of STPs in Fatehpur

S.No	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2027
1	36 MLD STP in Madanpur Kala, Fatehpur	36 MLD	0	Proposed	No Drains are proposed for tapping	NA	NA
2	07 MLD STP in Shubhdeep Nagar, Fatehpur.	7 MLD	0	Proposed	2 Drains are proposed for tapping	NA	NA

अधिकासी अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
फतेहपुर



**REGIONAL LABORATORY PRAYAGRAJ**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Sector-10, Yojna No.-3 Avs Vikas Parishad Colony, Jhusi, Prayagraj



**TEST REPORT: WATER LABORATORY(SURFACE WATER)**

Ref no-30076455/Allahabad/2025

Date:30/01/2025

- 1- **Sample Location:** D/S Ganga, Naubasta Ghat
- 2- **District:** Fatehpur
- 3- **Address:** Naubasta Ghat
- 4- **Sample Source:** River
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Rajesh Kumar, SA
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2 Liter Jerican, DO Bottle and MPN Bottle
- 9- **Date of Sample Collection :** 17/01/2025
- 10- **Analys Indented by :** RO Allahabad
- 11- **Date of sample receipt in Lab :** 17/01/2025

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	8.08	02-12
Colour, APHA 24th Ed. 2120B: 2023	Hazen	15	5-10000 Hazen
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	4300	<1.8 MPN/100 ml & above
Fecal Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	2300	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	2.9	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	8.8	4.0 -1000 mg/l
D.O. , APHA 24th Ed. 4500-OB Iodometric Method 2023	mg/l	8.9	0.2-14.0 mg/l

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:\* - NA

**Analysed by**  
**[Firdaus Jahan (JRF), Bholy Yadav (JRF)]**

**Authorized by**  
**Ramjas Prasad (SA)**

**Ramjas Prasad**  
 Digitally signed by Ramjas Prasad  
 Date: 2025.01.30 19:30:34 +05'30'

**SURESH CHANDRA SHUKLA**  
 Digitally signed by SURESH CHANDRA SHUKLA  
 Date: 2025.01.30 19:32:19 +05'30'  
**Regional Officer**

## कार्यालय आदर्श नगर पंचायत - खागा फतेहपुर

ANNEXURE - 3

सेवा में,

प्रभागीय निदेशक,  
सामाजिक वानिकी वन,  
एवं वन्य जीव प्रभाग  
फतेहपुर

संख्या:- 382 / न0प0 खागा / वर्ष 2024-25

दिनांक 03.02.2025

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के योजित मूल आवेदन संख्या 200/2014 (M.C. Mehta Vs Union of India & Other's के सम्बन्ध में पारित आदेश दिनांक 06.11.2024, के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषय के सम्बन्ध में अवगत कराना है कि आपके कार्यालय पत्र संख्या- 1688 दिनांक 26.12.2024 द्वारा चाही गई सूचना निर्धारित प्रारूप पर तैयार कर आपकी सेवा में सादर प्रेषित हैं।

संलग्नक- उपरोक्तानुसार

  
अधिकासी अधिकारी  
नगर पंचायत खागा, फतेहपुर  
नगर पंचायत खागा

प्रतिलिपि- निम्नलिखित को सूचनार्थ व आवश्यक कार्यवाही हेतु प्रेषित हैं।

1. जिलाधिकारी, महोदय / अध्यक्ष, जिला गंगा समिति, जनपद फतेहपुर।
2. मुख्य विकास अधिकारी महोदय / नोडल, जिला गंगा समिति फतेहपुर।
3. अपर जिलाधिकारी (न्यायिक) महोदय / प्रभारी अधिकारी स्थानीय निकाय फतेहपुर।

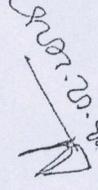
  
अधिकासी अधिकारी  
नगर पंचायत खागा, फतेहपुर  
नगर पंचायत खागा  
e/c

## कार्यालय आदर्श नगर पंचायत - खागा, फतेहपुर

जनपद की निकायों में नदी/नालियों की सूचना

दिनांक - 03.02.2025

क्रम सं०	निकाय का नाम	निकाय के ऐसे छोटे-बड़े नाले/नालियों की संख्या जिनका गंदा पानी गंगा, यमुना अथवा उसकी सहायक नदियों में जाता है	गंगा, यमुना अथवा उसकी सहायक नदियों का नाम	अभ्युक्ति
01	02	03	04	05
01	नगर पंचायत खागा, फतेहपुर	मुसवापर तालाब के पास से ससुर खदेरी नदी तक	ससुर खदेरी नदी	उक्त दोनो नालो के पानी की गुणवत्ता सुधार हेतु बायोरेमेडियेशन एवं टैपिंग का कार्य 15वां वित्त आयोग की धनराशि से प्रस्तावित किया जा रहा है।
02		पक्का तालाब के पास से ससुर खदेरी नदी तक		

  
 अधिशासी अधिकारी,  
 नगर पंचायत खागा, फतेहपुर

जनपद की निकायों के नदी नालियों की सूचना

क्रम सं०	निकाय का नाम	निकाय की ऐसी छोटी बड़ी नाला नालियों की संख्या जिनका गंदा पानी गंगा, यमुना अथवा उनकी सहायक नदियों में जाता है।	गंगा, यमुना अथवा उनकी सहायक नदियों का नाम	अभ्युक्ति
1	2	3	4	5
1	नगर पालिका परिषद, फतेहपुर	एफ०सी०आई० गोदाम नाला (नउवा बाग से एफ०सी०आई० गोदाम होते हुए मदारीपुर तक)	ससुर खदेरी	नाले के पानी की गुणवत्ता सुधार हेतु बायोरेमिडिएशन कराया जा रहा है।

*Rd*

अधिकासी अधिकारी  
नगर पालिका परिषद,  
फतेहपुर।

## कार्यालय आदर्श नगर पंचायत – खागा फतेहपुर

प्रेषक,

अधिकासी अधिकारी  
नगर पंचायत खागा, फतेहपुर

सेवा में,

अपर जिलाधिकारी महोदय (न्यायिक)/  
प्रभारी अधिकारी स्थानीय निकाय,  
फतेहपुर

संख्या:— 381 / न0पं0 खागा / वर्ष 2024–25

दिनांक :— 03.02.2025

विषय:— वर्तमान में लीगेसी वेस्ट उपलब्धता की सूचना के सम्बन्ध में।

महोदय,

सादर अवगत कराना हैं कि निकाय में जनित MSW Waste का शत-प्रतिशत निस्तारण निकाय में स्थापित 01 एम0आर0एफ0 सेन्टर एवं ट्रामल मशीन के माध्यम से कराया जा रहा हैं। वर्तमान में निकाय अन्तर्गत लीगेसी वेस्ट की उपलब्धता शून्य हैं।

अधिकासी अधिकारी  
नगर पंचायत खागा, फतेहपुर

टेलरक-5

दिनांक- 03-02-2025

## वर्तमान में संचालित खनन पट्टा क्षेत्रों की ब्लाकवार सूची

क्र० सं०	पट्टाधारक/आशय पत्र धारक का नाम	उप खनिज का नाम	क्षेत्र का विवरण		अवधि	ब्लाक का विवरण
			तहसील	ग्राम		
1	2 मसस साधना स्टील्स एम0आई0-212 के सेक्टर अयोध्या बाईपास रोड भोपाल प्रो0 श्री मदन गुप्ता पुत्र श्री विद्या प्रसाद गुप्ता निवासी इसरो के पास अयोध्या नगर हज़ूर भोपाल	3 मारम	4 फतेहपुर	5 आता-आता कम्पोजिट	9 05 वर्ष की अवधि हेतु निष्पादित	10 असाथर
2.	मसस गाविन्दा इन्फास्ट्रक्चर्स प्रो0लि०, पता-11/9/4ए, भगवान राम मन्दिर मार्ग इलाहाबाद, अपर निदेशक-श्री मनोज कुमार पाण्डेय पुत्र स्व० श्री अवध नारायण पाण्डेय, प्रबन्ध निदेशक-श्रीमती कल्पना पाण्डेय पत्नी मनोज कुमार पाण्डेय निवासी 11/9/4ए, भगवान राम मन्दिर मार्ग इलाहाबाद	मारम	सदर	अढ़ावल ए-10	05 वर्षीय खनन पट्टा	असाथर
3.	श्री सजय कुमार पाण्डेय पुत्र श्री गंगा प्रसाद पाण्डेय निवासी 584/430/1 सेक्टर एम एल0डी0ए0 कालोनी, आशियाना लखनऊ	मारम	सदर	आता-आता	05 वर्षीय खनन पट्टा	असाथर
4.	मसस राजेश मिश्रा कान्स्ट्रक्टर एण्ड सप्लायर्स, प्रो0 राजेश मिश्रा पुत्र श्री राम स्वरूप मिश्रा, निवासी ग्राम व पोस्ट अयाह शाह तहसील व जनपद फतेहपुर	मारम	फतेहपुर	लिलरा	05 वर्षीय खनन पट्टा स्वीकृत	असाथर
5.	मसस प्रज्ञासन कान्स्ट्रक्टर प्रो0लि०, पता-94 एण्डगाँ ग्राम गामतो नगर लखनऊ डायरेक्टर-सतोष कुमार यादव पुत्र श्री दीना नाथ यादव श्रीमती यदुवशी प्रज्ञा सिंह पत्नी श्री सतोष कुमार यादव निवासी महराजगंज थाना कातवाली तहसील सदर जनपद गाजीपुर	साधारण बालू	फतेहपुर	फिराजपुर	05 वर्षीय खनन पट्टा स्वीकृत	भितारा
6.	मसस प्रज्ञासन कान्स्ट्रक्टर प्रो0लि०, पता-94 एण्डगाँ ग्राम गामतो नगर लखनऊ डायरेक्टर-यदुवशी विवेक सिंह निवासी महराजगंज थाना कातवाली तहसील सदर जनपद गाजीपुर	साधारण बालू	फतेहपुर	दवरानार	05 वर्ष की अवधि हेतु निष्पादित	भितारा
7.	मसस टसमस ट्राइंग प्रो0लि० पता-आफिस न०-203 गुप्ता टावर 1 जो ब्लाक कम्पनिटी सन्त विकासपुरी दिल्ली डायरेक्टर-श्री अनुरुद्ध कुमार तिवारी, पुत्र श्री गंगा सागर तिवारी निवासी 44, कलौलीतार डोडा, हमीरपुर-210201 व श्री इमरान अंसारी पुत्र श्री अली अहमद अंसारी निवासी जिन्दौर जमुआवा टोकमा आजमगढ़	मारम	खागा	गढीवा माझगावा जी0एम0-1	05 वर्षीय खनन पट्टा स्वीकृत	विजयापुर

खान अधिकारी,

फतेहपुर।

District	Sewage	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E-Flow	Mining
fatehpur		Information to be provided by UPPCB	Information to be provided by UPPCB or Urban Development Department	Information to be provided by UPPCB or Urban Development Department	Information to be provided by UPPCB or Urban Development Department	Information to be provided by UPPCB or Urban Development Department	Information to be provided by Irrigation Department	Information to be provided by UPPCB or Mining Department/Mineral or Mineral Department
		This information should include annual generation (TPA) and treatment achieved, along with name of Treatment Facility	This information should include annual generation (TPA) and treatment achieved, along with name of Treatment Facility	This information should include annual generation (TPD) and treatment achieved, along with name of Treatment Facility	This information should include total legacy waste (Tonne) and treatment achieved.	This should include No of Hotels, Total Waste Generated in KG per Day and total waste collected and treated	This should include current status of Flood Plain Zonation and E-Flow notification	This may include No of Mines, Nature of Mines and if there is no mining it should be mentioned.

*[Handwritten signature]*  
No

श्रीराम - 6

दिनांक - 03.02.2025

Fatehpur Division Lower Ganga Canal, Fatehpur

District	Sewage	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation / E-Flow	Mining
Fatehpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

  
 Executive Engineer  
 Fatehpur Division Lower Ganga Canal  
 Fatehpur